

CP NO. 136(ND)/2014  
RT No.35/2016

Atul Batra & Ors.

...Petitioners

Versus.

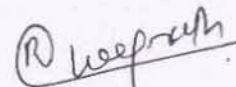
M/s Frontier Bazar Pvt. Ltd. & Ors.

...Respondents

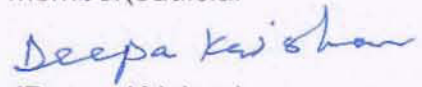
Present: Mr. Geetesh Meena, Advocate with Ms.Chandan, Company Secretary  
for petitioners.  
Mr. Vishwas Arora, Advocate for UKCA and Partners on behalf  
of respondents.

Learned counsel for petitioners has supplied extra copy of the petition as  
required under The Rules. Registry to check.

Learned counsel for the petitioners has supplied a copy of the order dated  
16.09.2016 passed by the Hon'ble Principal Bench transferring CP No.133(ND) of  
2011 from Delhi to Chandigarh Bench. As per office report the record of CP No.133  
of 2011 has not been received. Learned counsel for both the parties submit that the  
parties have agreed for settling their dispute, for which the documents are likely to  
be completed by 03.10.2016. Matter be posted for further hearings to 07.10.2016.



(Justice R.P. Nagrath)  
Member(Judicial)



(Deepa Krishan)  
Member (Technical)

September 20, 2016

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